



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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**(DES - III SECTION)**

**MINUTES OF THE NORMS COMMITTEE- III**

**MEETING No.** NC/3/MEET/Mar/202223/23

**DATED:** 17/03/2023

Please Note

- I. For information of exporters, Norms Committee - III handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 29, 30 .Communications in respect of cases/pertaining to NC- III may be sent to email address: nc3.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/3/MEET/Mar/202223/23 dated 17/03/2023 of Norms Committee - III for the year 2022-23 was held on 17/03/2023 under the Chairmanship of Rajiv Soni ,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives  | Department |
|-------|------------------------------------------|------------|
| 1     | AJAY KUMAR,Deputy Director               | DGFT(HQ)   |
| 2     | NAND Lal,Technical Consultant            | DPIIT      |
| 3     | SHAISH KUMAR,Technical Consultant        | DGFT       |
| 4     | DINESHNARAIN MATHUR,Technical Consultant | DGFT       |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                | 1 / NC/3/MEET/Mar/202223/23                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                              | CORPORATE CHANNELS (INDIA) PVT. LTD         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                 | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM REVIW00006984AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                          | 132404000019 AM14                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                     | 1310044179/29/08/2013                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the request of firm for correction in the description of import item No. 3 and it was decided to correct the description of Import Item No. 3 to read as “PE-PE Film Pouches”.</p> <p>Rest of the earlier Minutes would remain the same.</p> <p>RA may take appropriate action as per the decision of Norms Committee.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                               | 2 / NC/3/MEET/Mar/202223/23                 |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| Case Status                                                                                                                                                                                                                                                                                                                            | Case Approved                               |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| Party Name                                                                                                                                                                                                                                                                                                                             | DAFFODIL PHARMACHEM PRIVATE LIMITED         |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| HQ File Number                                                                                                                                                                                                                                                                                                                         | HQRNORM REVIW00001402AM23                   |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| RA File Number                                                                                                                                                                                                                                                                                                                         | 082404000449 AM15                           |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                    | 0810134978/31/03/2015                       |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                              |                                             |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| Shri Kushal Patel and Shri Kalpesh Nikam had attended the Personal Hearing and explained firm’s case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to ratify norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less: |                                             |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| <table><tr><td>Export Product</td><td>Qty</td><td>Sl. No.</td><td>Import Items</td><td>Qty</td></tr><tr><td>CITRIC ACID ANHYDROUS USP/KOSHER (Assay NLT 99.5%, water content ≤0.5%)</td><td>1 kg</td><td>1</td><td>CITRIC ACID ANHYDROUS (Assay 99%, water content 1%)</td><td>1.005 kg</td></tr></table>                              |                                             |         |                                                     |          | Export Product | Qty | Sl. No. | Import Items | Qty | CITRIC ACID ANHYDROUS USP/KOSHER (Assay NLT 99.5%, water content ≤0.5%) | 1 kg | 1 | CITRIC ACID ANHYDROUS (Assay 99%, water content 1%) | 1.005 kg |
| Export Product                                                                                                                                                                                                                                                                                                                         | Qty                                         | Sl. No. | Import Items                                        | Qty      |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| CITRIC ACID ANHYDROUS USP/KOSHER (Assay NLT 99.5%, water content ≤0.5%)                                                                                                                                                                                                                                                                | 1 kg                                        | 1       | CITRIC ACID ANHYDROUS (Assay 99%, water content 1%) | 1.005 kg |                |     |         |              |     |                                                                         |      |   |                                                     |          |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                            |                                             |         |                                                     |          |                |     |         |              |     |                                                                         |      |   |                                                     |          |

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|-------------|-------------------------------------------|
| Case No.    | 3 / NC/3/MEET/Mar/202223/23               |
| Case Status | Case Deferred                             |
| Party Name  | SYMBIOSIS PHARMACEUTICALS PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00000804AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 332404000002 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 3310030527/16/04/2019                       |
| <p>Norms Committee Decision:</p> <p>Shri Bharat Singh, Manager Accounts had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and it was observed that the firm is exporting Soft Gelatin Capsules filled with medicaments, whereas the export quantity is given for empty Soft Gelatin Capsules. Hence, it was it was decided to call for following information / documents from the firm:</p> <p><b>i. To get the Advance Authorization amended from concerned RA</b><br/> <b>ii. Copy of ML for each export separately alongwith Master Batch Formula.</b></p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 4 / NC/3/MEET/Mar/202223/23                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | MENTHA AND ALLIED PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 018205000763AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 052404000375 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0510412231/23/10/2019                       |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 17.03.2023 has informed that their Director, Shri Harshvardhan Nanda could not be able to attend Personal Hearing as he was struck up in the Hon'ble District Court, Ghaziabad till 2 p.m. Accordingly, the firm has requested to grant them another date for Personal Hearing.</p> <p>The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend <b>Personal Hearing</b> before Norms Committee to explain its case, failing which its case will be rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                           | 5 / NC/3/MEET/Mar/202223/23                 |
| Case Status                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                         | MENTHA AND ALLIED PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                            | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                     | 018205000947AM20                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                     | 052404000601 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                | 0510413159/01/01/2020                       |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 17.03.2023 has informed that their Director, Shri Harshvardhan Nanda could not be able to attend Personal Hearing as he was struck up in the Hon'ble District Court, Ghaziabad till 2 p.m. Accordingly, the firm has requested to grant them another date for Personal Hearing.</p> |                                             |

The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend **Personal Hearing** before Norms Committee to explain its case, failing which its case will be rejected.

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| Case No.                                                                                                                                                                                                                                                                                                       | 6 / NC/3/MEET/Mar/202223/23                 |
| Case Status                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                     | STERILE INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                 | HQRNORM REVIW00000419AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                 | 05AA04037727 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                            | 0511001580/08/03/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                      |                                             |
| Shri Tirvender Rajpoot, Sr. Manager, Shri Omkar Nath, AGM and Ms. Rekha, CA had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation it was decided to call for following information / documents from the firm: |                                             |
| i. <b>Complete description of import item mentioning the type of USP.</b>                                                                                                                                                                                                                                      |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                       | 7 / NC/3/MEET/Mar/202223/23                 |
| Case Status                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                     | STERILE INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00108212AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                 | 05AA04019922 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                            | 0511002989/05/06/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                      |                                             |
| Shri Tirvender Rajpoot, Sr. Manager, Shri Omkar Nath, AGM and Ms. Rekha, CA had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation it was decided to call for following information / documents from the firm: |                                             |
| i. <b>Complete description of import item mentioning the type of USP.</b>                                                                                                                                                                                                                                      |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 8 / NC/3/MEET/Mar/202223/23                 |
| Case Status             | Case Deferred                               |
| Party Name              | BEST VALUE CHEM PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00109428AM22                  |
| RA File Number          | 34AA04002141 AM22                           |
| Licence No and Date     | 3411000701/08/06/2021                       |

Norms Committee Decision:

Shri Shaju CO, Director & CEO, Dr. Dhaval Patel, R Patel, R&D Head and Shri Vasavan K.N., Exim & Logistics had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to call for following information / documents from the firm:

- i. **To indicate whether the Ascorbic Acid is of Pharma Grade or non-pharma grade.**
- ii. **Purity of Ascorbic Acid.**

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|-------------------------|---------------------------------------------|
| Case No.                | 9 / NC/3/MEET/Mar/202223/23                 |
| Case Status             | Case Deferred                               |
| Party Name              | DIAMINES AND CHEMICALS LIMITED              |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00145203AM22                  |
| RA File Number          | 34AA04005573 AM22                           |
| Licence No and Date     | 3411000885/22/07/2021                       |

Norms Committee Decision:

The firm vide e-mail dated 13.03.2023 has informed that their concerned Techno-Commercial Representative Shri Bharat Kumar Purohit has undergone Open Heart By-Pass Surgery at EPIC Hospital, Ahmedabad. Hence, he could not be able to attend Personal Hearing. Accordingly, the firm has requested to grant them another date for Personal Hearing.

The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend **Personal Hearing** before Norms Committee to explain its case, failing which its case will be rejected.

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|-------------------------|---------------------------------------------|
| Case No.                | 10 / NC/3/MEET/Mar/202223/23                |
| Case Status             | Case Deferred                               |
| Party Name              | RAJASTHAN ANTIBIOTICS LTD                   |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00150875AM22                  |
| RA File Number          | 05AA04055660 AM22                           |
| Licence No and Date     | 0511003910/30/07/2021                       |

Norms Committee Decision:

The firm vide e-mail dated 14.03.2023 of this office was requested to attend Personal Hearing on 17.03.2023. However, the firm did not reply to the mail of this office.

In view of above, the Committee decided to give a final opportunity to firm to attend **Personal Hearing** before Norms Committee to explain its case, failing which its case will be rejected.

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|-------------|------------------------------|
| Case No.    | 11 / NC/3/MEET/Mar/202223/23 |
| Case Status | Case Deferred                |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | BEST VALUE CHEM PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00004041AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 34AA04005925 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 3411000923/02/08/2021                       |
| <p>Norms Committee Decision:</p> <p>Shri Shaju CO, Director &amp; CEO, Dr. Dhaval Patel, R Patel, R&amp;D Head and Shri Vasavan K.N., Exim &amp; Logistics had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to call for following information / documents from the firm:</p> <p><b>1.To indicate whether the Ascorbic Acid is of Pharma Grade or non-pharma grade.</b></p> <p><b>2.Purity of Ascorbic Acid.</b></p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 12 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | BEST VALUE CHEM PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00004039AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 34AA04005924 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 3411000924/02/08/2021                       |
| <p>Norms Committee Decision:</p> <p>Shri Shaju CO, Director &amp; CEO, Dr. Dhaval Patel, R Patel, R&amp;D Head and Shri Vasavan K.N., Exim &amp; Logistics had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to call for following information / documents from the firm:</p> <p><b>1. To indicate whether the Ascorbic Acid is of Pharma Grade or non-pharma grade.</b></p> <p><b>2. Purity of Ascorbic Acid.</b></p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 13 / NC/3/MEET/Mar/202223/23                |
| Case Status               | Case Deferred                               |
| Party Name                | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date   | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number            | HQRNORM REVIW00003533AM23                   |
| RA File Number            | 03AA04055267 AM22                           |
| Licence No and Date       | 0311006418/25/08/2021                       |
| Norms Committee Decision: |                                             |

Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 14 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | DIAMINES AND CHEMICALS LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00184161AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 34AA04007354 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3411001111/15/09/2021                       |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 13.03.2023 has informed that their concerned Techno-Commercial Representative Shri Bharat Kumar Purohit has undergone Open Heart By-Pass Surgery at EPIC Hospital, Ahmedabad. Hence, he could not be able to attend Personal Hearing. Accordingly, the firm has requested to grant them another date for Personal Hearing.</p> <p>The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend <b>Personal Hearing</b> before Norms Committee to explain its case, failing which its case will be rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 15 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | BEST VALUE CHEM PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00195372AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 34AA04006808 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 3411001180/27/09/2021                       |
| <p>Norms Committee Decision:</p> <p>Shri Shaju CO, Director &amp; CEO, Dr. Dhaval Patel, R Patel, R&amp;D Head and Shri Vasavan K.N., Exim &amp; Logistics had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to call for following information / documents from the firm:</p> <ol style="list-style-type: none"> <li><b>To indicate whether the Ascorbic Acid is of Pharma Grade or non-pharma grade.</b></li> <li><b>Purity of Ascorbic Acid.</b></li> </ol> |                                             |

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|----------------|---------------------------------------------|
| Case No.       | 16 / NC/3/MEET/Mar/202223/23                |
| Case Status    | Case Deferred                               |
| Party Name     | HONOUR LAB LIMITED                          |
| Meeting Number | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00197140AM22 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 09AA04015351 AM22          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0911001652/29/09/2021      |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 16.03.2023 has informed that they need 15 days time to arrange Technical Person's availability and arrange tickets to Delhi. Accordingly, the firm has requested to reschedule the Personal Hearing after 15 days.</p> <p>The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend <b><u>Personal Hearing</u></b> before Norms Committee to explain its case, failing which its case will be rejected.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 17 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | KRITI NUTRIENTS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00210670AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 56AA04005794 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 5611000556/12/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 15.03.2023 has informed that due to year ending of current financial they could not able to attend Personal Hearing. Accordingly, the firm has requested to grant them another date for Personal Hearing.</p> <p>The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend <b><u>Personal Hearing</u></b> before Norms Committee to explain its case, failing which its case will be rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 18 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | BEST VALUE CHEM PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00289566AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 34AX04000036 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3411001553/17/12/2021                       |
| <p>Norms Committee Decision:</p> <p>Shri Shaju CO, Director &amp; CEO, Dr. Dhaval Patel, R Patel, R&amp;D Head and Shri Vasavan K.N., Exim &amp; Logistics had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to call for following information / documents from the firm:</p> <p><b>1. To indicate whether the Ascorbic Acid is of Pharma Grade or non-pharma grade.</b></p> |                                             |



## 2. Purity of Ascorbic Acid.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 19 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | BEST VALUE CHEM PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00289569AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 34AX04000035 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 3411001554/17/12/2021                       |
| <p>Norms Committee Decision:</p> <p>Shri Shaju CO, Director &amp; CEO, Dr. Dhaval Patel, R Patel, R&amp;D Head and Shri Vasavan K.N., Exim &amp; Logistics had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to call for following information / documents from the firm:</p> <ol style="list-style-type: none"> <li>1. To indicate whether the Ascorbic Acid is of Pharma Grade or non-pharma grade.</li> <li>2. Purity of Ascorbic Acid.</li> </ol> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                       | 20 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                     | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00331260AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04000915 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311010867/25/01/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 21 / NC/3/MEET/Mar/202223/23                |
| Case Status             | Case Deferred                               |
| Party Name              | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00348248AM22                  |
| RA File Number          | 03AX04001105 AM22                           |
| Licence No and Date     | 0311011230/09/02/2022                       |

## Norms Committee Decision:

Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.

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|-------------------------|---------------------------------------------|
| Case No.                | 22 / NC/3/MEET/Mar/202223/23                |
| Case Status             | Case Deferred                               |
| Party Name              | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00355978AM22                  |
| RA File Number          | 03AX04001161 AM22                           |
| Licence No and Date     | 0311011414/15/02/2022                       |

## Norms Committee Decision:

Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.

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|-------------------------|---------------------------------------------|
| Case No.                | 23 / NC/3/MEET/Mar/202223/23                |
| Case Status             | Case Deferred                               |
| Party Name              | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00355981AM22                  |
| RA File Number          | 03AX04001160 AM22                           |
| Licence No and Date     | 0311011415/15/02/2022                       |

## Norms Committee Decision:

Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.

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|-------------------------|---------------------------------------------|
| Case No.                | 24 / NC/3/MEET/Mar/202223/23                |
| Case Status             | Case Deferred                               |
| Party Name              | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00000483AM23                  |
| RA File Number          | 03AX04000200 AM23                           |
| Licence No and          | 0311014256/28/04/2022                       |

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| Date                                                                                                                                                                                                                                                                                                                                                                                                                                           |  |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                       | 25 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                     | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00000548AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04000420 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311014381/04/05/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                      | 26 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                    | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00001061AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                | 03AX04000415 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                           | 0311015092/30/05/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 27 / NC/3/MEET/Mar/202223/23                |
| Case Status             | Case Deferred                               |
| Party Name              | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00001229AM23                  |
| RA File Number          | 03AX04000530 AM23                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311015288/07/06/2022 |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                       | 28 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                     | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00001340AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04000749 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311015456/13/06/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                       | 29 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                     | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00001837AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04001983 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311016079/04/07/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 30 / NC/3/MEET/Mar/202223/23                |
| Case Status             | Case Deferred                               |
| Party Name              | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number          | HQRNORM APPLY 00001817AM23                  |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04001952 AM23     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311016049/04/07/2022 |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                       | 31 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                     | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00001999AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04002195 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311016306/12/07/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                       | 32 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                     | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00001998AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04002023 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311016305/12/07/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 33 / NC/3/MEET/Mar/202223/23                |
| Case Status             | Case Deferred                               |
| Party Name              | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00002280AM23 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                | 03AX04002424 AM23          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                           | 0311016629/26/07/2022      |
| <p>Norms Committee Decision:</p> <p>Shri Sandeep Naik, AGM Production, Ms. Megha Dhande, Sr. Manager EXIM and Ms Shubhangi, Sr. Executive EXIM had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage to arrive at a conclusion</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 34 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | BEST VALUE CHEM PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00002625AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 34AX04000448 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 3411002646/12/08/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Shaju CO, Director &amp; CEO, Dr. Dhaval Patel, R Patel, R&amp;D Head and Shri Vasavan K.N., Exim &amp; Logistics had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to call for following information / documents from the firm:</p> <ol style="list-style-type: none"> <li><b>To indicate whether the Ascorbic Acid is of Pharma Grade or non-pharma grade.</b></li> <li><b>Purity of Ascorbic Acid.</b></li> </ol> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 35 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | DIAMINES AND CHEMICALS LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00002917AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 34AX04000464 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3411002727/02/09/2022                       |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 13.03.2023 has informed that their concerned Techno-Commercial Representative Shri Bharat Kumar Purohit has undergone Open Heart By-Pass Surgery at EPIC Hospital, Ahmedabad. Hence, he could not be able to attend Personal Hearing. Accordingly, the firm has requested to grant them another date for Personal Hearing.</p> <p>The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend <b>Personal Hearing</b> before Norms Committee to explain its case, failing which its case will be rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                   | 36 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                 | RAJASTHAN ANTIBIOTICS LTD                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00002981AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04001405 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                        | 0511014704/07/09/2022                       |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 14.03.2023 of this office was requested to attend Personal Hearing on 17.03.2023. However, the firm did not reply to the mail of this office.</p> <p>In view of above, the Committee decided to give a final opportunity to firm to attend <b>Personal Hearing</b> before Norms Committee to explain its case, failing which its case will be rejected.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 37 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | KRITI NUTRIENTS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00003136AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 56AX04000172 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 5611001168/15/09/2022                       |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 15.03.2023 has informed that due to year ending of current financial they could not able to attend Personal Hearing. Accordingly, the firm has requested to grant them another date for Personal Hearing.</p> <p>The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend <b>Personal Hearing</b> before Norms Committee to explain its case, failing which its case will be rejected.</p> |                                             |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                       | 38 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                     | BEST VALUE CHEM PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                        | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                 | HQRNORM APPLY 00003244AM23                  |
| RA File Number                                                                                                                                                 | 34AX04000595 AM23                           |
| Licence No and Date                                                                                                                                            | 3411002799/20/09/2022                       |
| <p>Norms Committee Decision:</p> <p>Shri Shaju CO, Director &amp; CEO, Dr. Dhaval Patel, R Patel, R&amp;D Head and Shri Vasavan K.N., Exim &amp; Logistics</p> |                                             |

had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, it was decided to call for following information / documents from the firm:

1. **To indicate whether the Ascorbic Acid is of Pharma Grade or non-pharma grade.**
2. **Purity of Ascorbic Acid.**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 39 / NC/3/MEET/Mar/202223/23                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HONOUR LAB LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 3/ MEET/ Mar/ 202223/ 23 and 17/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003320AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 09AX04000492 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0911003685/23/09/2022                       |
| <p>Norms Committee Decision:</p> <p>The firm vide e-mail dated 16.03.2023 has informed that they need 15 days time to arrange Technical Person's availability and arrange tickets to Delhi. Accordingly, the firm has requested to reschedule the Personal Hearing after 15 days.</p> <p>The Committee considered the request of firm and it was decided to give a final opportunity to firm to attend <b><u>Personal Hearing</u></b> before Norms Committee to explain its case, failing which its case will be rejected</p> |                                             |